

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27453/2024 BLAPL/9618/2024	BANKA @ UTTAM MANGARAJ VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	NACHUNI /169 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000375/2024
2	D-BLAPL/28465/2024 BLAPL/9619/2024	DHANA BOIPARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOIPARIGUDA /22 /2024 AD HOC ADDITIONAL DISTRICT AND S CT/0000037/2024
3	D-BLAPL/27667/2024 BLAPL/9620/2024	JITU @ JITENDRA NAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MANIABANDHA /107 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000065/2024
4	D-BLAPL/27808/2024 BLAPL/9621/2024	KANHU CHARAN BHUYAN VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000075/2024
5	D-BLAPL/28463/2024 BLAPL/9622/2024	BIPIN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000096/2024
6	D-BLAPL/28123/2024 BLAPL/9623/2024	DIPTI @DEEPTI LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /47 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000042/2022
7	D-BLAPL/28130/2024 BLAPL/9624/2024	TULU @ DUSMANTA SETHY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /337 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002162/2024
8	D-BLAPL/28371/2024 BLAPL/9625/2024	ABHAY @ ABHIMANYU ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	MARINE PS AT JAMBO /89 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001377/2024
9	D-BLAPL/28284/2024 BLAPL/9626/2024	SALAMA MARANDI @ CHIKUN MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /372 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001497/2024
10	D-BLAPL/28010/2024 BLAPL/9627/2024	REENA @ SASMITA SETHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHAKALPARA /156 /2022 A.D.J.,KENDRAPARA(Kendrapara) ST/0000126/2023
11	D-BLAPL/28592/2024 BLAPL/9628/2024	TRINATH DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /189 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000138/2024

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12	D-BLAPL/28056/2024 BLAPL/9629/2024	RANJIT DEEP VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GUDARI /87 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000099/2024
13	D-BLAPL/28618/2024 BLAPL/9630/2024	BITU PRADAHAN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /138 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000368/2024
14	D-BLAPL/28598/2024 BLAPL/9631/2024	AJEET SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000032/2024
15	D-BLAPL/28063/2024 BLAPL/9632/2024	BABULA CHOUDHURY VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GUDARI /87 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000099/2024
16	D-BLAPL/28593/2024 BLAPL/9633/2024	BIPLAB DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /189 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000138/2024
17	D-BLAPL/28210/2024 BLAPL/9634/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	LINGARAJ P.S. /136 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000436/2024
18	D-BLAPL/28168/2024 BLAPL/9635/2024	MD. ZAKIR HUSSAIN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /146 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0000877/2024
19	D-BLAPL/28298/2024 BLAPL/9636/2024	SURYAM BHABASAGAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /443 /2023 A.D.J.,BOUDH(Baudh) ST/0000013/2024
20	D-BLAPL/28485/2024 BLAPL/9637/2024	KALU CHARAN BHUYAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BADABAZAR /275 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000064/2024
21	D-BLAPL/28300/2024 BLAPL/9638/2024	CHAKRADHAR BARIK VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	MADHUPATNA /198 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000734/2024
22	D-BLAPL/28444/2024 BLAPL/9639/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BANKI /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000379/2024
23	D-BLAPL/28305/2024	BIJAY PANI	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /193 /2024

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	BLAPL/9640/2024	VS STATE OF ODISHA	VS	ADDL SESSIONS JUDGE, KUJANG(Jagatsi) CT/0000065/2024
24	D-BLAPL/28411/2024 BLAPL/9641/2024	PARTHA SARATHI ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BANKI /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000379/2024
25	D-BLAPL/27803/2024 BLAPL/9642/2024	SEIKH RAMJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /170 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000622/2024
26	D-BLAPL/28014/2024 BLAPL/9643/2024	KUNJA BIHARI BHATRA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000534/2024
27	D-BLAPL/27575/2024 BLAPL/9644/2024	BHAJAN DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000220/2023
28	D-BLAPL/28071/2024 BLAPL/9645/2024	MANGAL MOHANTY @ MANGU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	CHAULIAGANJA /220 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000919/2024
29	D-BLAPL/28151/2024 BLAPL/9646/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MATHILI /166 /2024 J.M.F.C.,MATHILI(Malkangiri) GR/0000153/2024
30	D-BLAPL/28235/2024 BLAPL/9647/2024	CHAKRADHAR PRADHAN VS STATE OF ODISHA	ABHIRAM GOUDA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000027/2024
31	D-BLAPL/28232/2024 BLAPL/9648/2024	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SUKUMAR GOURAB VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000027/2024
32	D-BLAPL/28217/2024 BLAPL/9649/2024	RAJU RANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000022/2024
33	D-BLAPL/27577/2024 BLAPL/9650/2024	PADMAN MUDULI VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000204/2023
34	D-BLAPL/28219/2024 BLAPL/9651/2024	SRIKANTA KHATEI VS	SARAT KUMAR JENA VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam)

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35	D-BLAPL/28220/2024 BLAPL/9652/2024	STATE OF ODISHA PURNA BESRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	2(A)CC/0000007/2024 TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000048/2024
36	D-BLAPL/28226/2024 BLAPL/9653/2024	KAMARUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHID NAGAR P.S. /390 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000464/2024
37	D-BLAPL/28243/2024 BLAPL/9654/2024	SIDHARTH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /494 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001604/2024
38	D-BLAPL/27694/2024 BLAPL/9655/2024	MUNA BIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
39	D-BLAPL/28244/2024 BLAPL/9656/2024	NIMANTA @ NUMANTA MALLICK @ NUMMANTA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GANIA /44 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000100/2024
40	D-BLAPL/27683/2024 BLAPL/9657/2024	BINOD KUMAR BAURI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
41	D-BLAPL/28246/2024 BLAPL/9658/2024	FIROJ KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /521 /2024 J.M.F.C,TANGI(Khordha) GR/0000486/2024
42	D-BLAPL/27891/2024 BLAPL/9659/2024	MD. GUDDU @ DEKCHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
43	D-BLAPL/28048/2024 BLAPL/9660/2024	PITAMBAR @ PITAM MUDULI @ KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /100 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2024
44	D-BLAPL/27865/2024 BLAPL/9661/2024	HEMANTA NAHAK @ REHAN PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAIDYANATHPUR /323 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001446/2024
45	D-BLAPL/27837/2024 BLAPL/9662/2024	LAXMAN NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /233 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000059/2022

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46	D-BLAPL/28251/2024 BLAPL/9663/2024	SAROJ XALXO VS STATE OF ODISHA	TRILOCHAN DASH VS	LEPHRIPADA /79 /2021 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000055/2021
47	D-BLAPL/28261/2024 BLAPL/9664/2024	SURENDRA HEMBRAM VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /375 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001500/2024
48	D-BLAPL/27466/2024 BLAPL/9665/2024	TANU @ TANMAYA SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /143 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001395/2023
49	D-BLAPL/28262/2024 BLAPL/9666/2024	DEBARAJ KOLAR @ KULAR VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /374 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001499/2024
50	D-BLAPL/27460/2024 BLAPL/9667/2024	AMAR SHING BIRUA @ NARAYAN BIRUA @ SUKHDEV@ SUKHRAM VS STATE OF ODISHA	KURESH PRASAD DASH VS	NAYAKOT /13 /2015 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000031/2021
51	D-BLAPL/28268/2024 BLAPL/9668/2024	SUSHANTA GURU VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	SAHID NAGAR P.S. /390 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000464/2024
52	D-BLAPL/25592/2024 BLAPL/9669/2024	ANIL KUMAR DAS VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BERHAMPUR CYBER CRIME /13 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000722/2024
53	D-BLAPL/28269/2024 BLAPL/9670/2024	DINA @ DINABANDHU BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /11 /2024 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000050/2024
54	D-BLAPL/28600/2024 BLAPL/9671/2024	AKHILESH VISWAKARMA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000033/2024
55	D-BLAPL/28601/2024 BLAPL/9672/2024	G.FAKIR MOHAN @ FAKIR MOHAN REDDY @ PRAKASH REDDY VS STATE OF ODISHA	TRILOCHAN NANDA VS	GOPALPUR /194 /2022 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000163/2023
56	D-CMAPL/36078/2024 CMAPL/310/2024	AMIYA MOHANTY VS STATE OF ODISHA	ADV. VS	// ()
57	D-CMAPL/36562/2024	MAHANADI COAL FIELDS LTD., SAMBALPUR	ADV.	//

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	CMAPL/311/2024	VS GUBURI BEHERA	VS	() //
58	D-CMAPL/36566/2024 CMAPL/312/2024	MAHANADI COAL FIELDS LTD, SAMBALPUR VS RABI BEHERA	ADV. VS	// () //
59	D-CMAPL/40015/2024 CMAPL/313/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// () //
60	D-CMAPL/40347/2024 CMAPL/314/2024	M/S. LARSEN AND TOUBRO LTD.,JHARSUGUDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// () //
61	D-CMAPL/40706/2024 CMAPL/315/2024	DHANURJAYA SWAIN VS STATE CO OPERATIVE ELECTION COMMISSIONER,ODISHA BBSR	LALITENDU MOHAPATRA VS	// () //
62	D-CMP/40194/2024 CMP/1066/2024	NITYANANDA NAYAK VS NISHIKANTA PANIGRAHI	J.K.MISHRA 2 VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) IA/0000119/2023
63	D-CMP/40242/2024 CMP/1067/2024	SUKANTA KAR VS GANGADHAR KAR	SUKANTA KUMAR NAYAK (2) VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendra CS/0000433/2013
64	D-CMP/36920/2024 CMP/1068/2024	BASANTI GIRI VS SUDHIR CHANDRA GIRI	SARADA PRASAD DASH VS	// 2ND ADDITIONAL CIVIL JUDGE (SENIO Fao/0000040/2023
65	D-CMP/39937/2024 CMP/1069/2024	SURENDRA BHATTA VS IIC., BALIPATANA P.S.	RAMAKANTA DAS VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000003/2024
66	D-CMP/40474/2024 CMP/1070/2024	NITISH RANJAN BINOD VS PURUSOTTAM SA	NIROD KUMAR SAHU VS	// DISTRICT & SESSIONS JUDGE,SUNDER Fao/0000037/2022
67	D-CMP/40192/2024 CMP/1071/2024	JEMA DEI VS BILASINI NAYAK	BIKRAM RATH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000033/2011
68	D-CMP/40418/2024 CMP/1072/2024	TAPAN KUMAR JENA VS	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh

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69	D-CONTC/40645/2024 CONTC/6916/2024	PRAKASH CHANDRA JENA SANJAY KUMAR BEHERA VS HEMAKANTA SAY, IAS, COLLECTOR AND D.M, MAYURBHANJ	ADV. VS	CS/0000028/2019 // ()
70	D-CONTC/40300/2024 CONTC/6917/2024	DILLIP KUMAR DASH VS DEORANJAN KUMAR SINGH, IAS	ADV VS	// () //
71	D-CONTC/40764/2024 CONTC/6918/2024	MARKANDA CHARAN NAYAK VS SALINI PANDIT, IAS	ADV. VS	// () //
72	D-CONTC/40765/2024 CONTC/6919/2024	PRAFULLA KUMAR NAYAK VS SALINI PANDIT, IAS	ADV. VS	// () //
73	D-CONTC/39808/2024 CONTC/6920/2024	RABINDRANATH SAHOO VS DIPTESH KUMAR PATTANAİK, IPS	ADV. VS	// () //
74	D-CONTC/40306/2024 CONTC/6921/2024	ARABINDA BANCHHOR VS DHRUBA CHARAN BEHERA, D.E.O, BALANGIR	ADV. VS	// () //
75	D-CONTC/39508/2024 CONTC/6922/2024	NITYANANDA PANIGRAHI VS AKRURA CHANDRA BARIK, DEO, BHADRAK	ADV. VS	// () //
76	D-CONTC/40308/2024 CONTC/6923/2024	SURESH CHANDRA PATEL VS DHRUBA CHARAN BEHERA, D.E.O, BALANGIR	ADV. VS	// () //
77	D-CONTC/40309/2024 CONTC/6924/2024	NIRANJAN RANA VS DHRUBA CHARAN BEHERA, D.E.O, BALANGIR	ADV. VS	// () //
78	D-CONTC/38331/2024 CONTC/6925/2024	SARAT ROUT VS MANOJ MAJHI, OAS	ADV VS	// () //
79	D-CONTC/38332/2024 CONTC/6926/2024	JAYASHREE BISWAL VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU.	ADV VS	// () //

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80	D-CONTC/36032/2024 CONTC/6927/2024	NIKUNJA KISHORE MOHANTY VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
81	D-CONTC/40311/2024 CONTC/6928/2024	PRAMOD KUMAR KALET VS DHRUBA CHARAN BEHERA,D.E.O,BALANGIR	ADV. VS	// 0 //
82	D-CONTC/40312/2024 CONTC/6929/2024	CHUDAMANI PATEL VS DHRUBA CHARAN BEHERA, D.E.O,BALANGIR	ADV. VS	// 0 //
83	D-CONTC/38126/2024 CONTC/6930/2024	HRUDANANDA PALEI VS DR. SANTOSH KUMAR ROUT, OES	JASHOBANTA DASH VS	// 0 //
84	D-CONTC/40095/2024 CONTC/6931/2024	MOHINI MOHAN SAHOO VS CHANDRASEKHAR NIMMAGADDA, A.O, LIC HOUSING FINANCE LTD.	SIDHANT DWIBEDI VS	// 0 //
85	D-CONTC/40314/2024 CONTC/6932/2024	TRIBIKRAM SAHU VS SHALINI PANDIT, I.A.S,	ADV VS	// 0 //
86	D-CONTC/40316/2024 CONTC/6933/2024	BINOD KUMAR PADHY VS VIR VIKRAM YADAV, I.A.S,	ADV. VS	// 0 //
87	D-CONTC/40349/2024 CONTC/6934/2024	SANDEEP KUMAR PATTNAIK VS SANJAY KUMAR KAUSHAL I.P.S	ADV. VS	// 0 //
88	D-CONTC/40361/2024 CONTC/6935/2024	SINDHURAJ MOHANTY VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/40379/2024 CONTC/6936/2024	PRAGATI PATTNAIK VS ARAVIND AGRAWAL, I.A.S,	BIKASH MISHRA VS	// 0 //
90	D-CONTC/40803/2024 CONTC/6937/2024	PRIYA RANJAN MOHANTY VS USHA PADHEE,IAS	DR. JITENDRA KUMAR LENKA VS	// 0 //
91	D-CONTC/40206/2024	GOPABANDHU ACHARYA	ASHOK DAS	//

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	CONTC/6938/2024	VS SUSHIL KUMAR LOHANI, IAS	VS	() //
92	D-CONTC/40686/2024 CONTC/6939/2024	BIDYUTLATA DASH VS SHALIN PANDIT, IAS	ADV. VS	// () //
93	D-CONTC/35115/2024 CONTC/6940/2024	PRASANA KUMAR DAS VS BIJAY KUMAR SETHY,SUPDT. ENGNR. MAHANADI BARRAGE DIVISION	ADV VS	// () //
94	D-CONTC/38532/2024 CONTC/6941/2024	N. SELVARAJ VS PROF.CHAKRADHARA TRIPATHY, V.C. CENTRAL UNIVERSITY, KORAPUT	ADHIRAJ MOHANTY VS	// () //
95	D-CRLA/26622/2024 CRLA/935/2024	KADAMBINI PARIDA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	KISSANNAGAR PS /208 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000165/2022
96	D-CRLA/28584/2024 CRLA/936/2024	BABULU @ BABULA DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /100 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000005/2021
97	D-CRLMC/25266/2024 CRLMC/3637/2024	AJAYA KUMAR PANDA VS DIRECTOR OF ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	GOSANINUAGAM /141 /2020 () //
98	D-CRLMC/28433/2024 CRLMC/3638/2024	UMA SHANKAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /78 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000023/2020
99	D-CRLMC/27710/2024 CRLMC/3639/2024	SUJATA BEHERA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0001154/2018
100	D-CRLMC/27983/2024 CRLMC/3640/2024	KIRAN KUMAR MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	KISSANNAGAR PS /79 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000475/2023
101	D-CRLMC/27996/2024 CRLMC/3641/2024	SANDHYA RANI PARIDA VS MAMTA MALLIK	BRAHMANANDA TRIPATHY VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000342/2023
102	D-CRLMC/28024/2024 CRLMC/3642/2024	L.RABI BEHERA @ LENKA RABI BEHERA VS	MAHES DAS VS	BALLIGUDA /97 /2017 ADDL. SESSION JUDGE,BALLIGUDA(K)

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103	D-CRLMC/26610/2024 CRLMC/3643/2024	STATE OF ODISHA PREMANANDA JENA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	ST/0000118/2019 Maitri Vihar PS /93 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000468/2023
104	D-CRLMC/28149/2024 CRLMC/3644/2024	SUDARSAN BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BOUDH /285 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000047/2018
105	D-CRLMC/27201/2024 CRLMC/3645/2024	SATYABAN NATH VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /51 /2019 ASST. SESSIONS JUDGE, NARASINGHPUR ST/0000101/2023
106	D-CRLMC/28368/2024 CRLMC/3646/2024	CHAKA@CHANDRAKANTA BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	POLASARA PS /13 /2020 ADJ,KODALA(Ganjam) ST/0000091/2024
107	D-CRLMC/27391/2024 CRLMC/3647/2024	MANASH RANJAN PRUSTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KENDRAPARA SADAR /106 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000497/2022
108	D-CRLMC/28832/2024 CRLMC/3648/2024	LIPU@DIPU@PADIA MOHAPATRA@PRADIPTA MOHAPATRA@PRADIP KUMAR MAHAPATRA@CHANDRA BEHERA VS STATE OF ODISHA	KAPIL CHANDRA BEHERA VS	PURI SADAR /33 /2008 NYAYADHIKARI,PURI(Puri) GR/0000236/2008
109	D-CRLMC/27612/2024 CRLMC/3649/2024	PRASAD KUMAR SATRUSALYA@PRADAD SATRUSALAYA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	R.UDAYAGIRI /12 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000006/2020
110	D-CRLMC/28380/2024 CRLMC/3650/2024	PADMANAVA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /108 /2024 JMFC, GONDIA(Dhenkanal) GR/0000298/2024
111	D-CRLMC/27620/2024 CRLMC/3651/2024	KESHAB BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BODEN /26 /2019 JMFC, BODEN(Nuapada) CT/0000058/2019
112	D-CRLMC/27632/2024 CRLMC/3652/2024	P.LAXMI PATRA@PAILA LAXMI@P. LAXMI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BAIDYANATHPUR /140 /2022 ASST.SESSIONS JUDGE,GANJAM AT BANGIR ST/0000029/2023
113	D-CRLMC/26647/2024 CRLMC/3653/2024	SAROJ RANJAN RATHA VS STATE OF ODISHA(VIG.)	BIDYADHAR MANSING VS	SAMBALPUR VIGILANCE /21 /2020 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000025/2022

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114	D-CRLMC/28478/2024 CRLMC/3654/2024	JINUN THATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	HARABHANGA /51 /2022 J.M.F.C.,HARBHANGA(Baudh) CT/0000136/2022
115	D-CRLMC/28147/2024 CRLMC/3655/2024	MAHADEV HARIJAN@MAHDEV KACHIM VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	PAPADAHANDI /140 /2016 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000835/2016
116	D-CRLMC/28064/2024 CRLMC/3656/2024	AJAYA KUMAR PANDEY @ KELU VS STATE OF ODISHA	DEBENDRA NATH MISHRA VS	MAHANGA /14 /2017 A.D.J. SALIPUR(Cuttack) ST/0000057/2021
117	D-CRLMC/28903/2024 CRLMC/3657/2024	SASMITA PRADHAN VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	BHUBANESWAR VIGILANCE /20 /2004 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000083/2007
118	D-CRLMC/26450/2024 CRLMC/3658/2024	MUKESH AGARWAL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LATHIKATA /22 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund SpI/0000063/2019
119	D-CRLMC/28543/2024 CRLMC/3659/2024	SANTA @ MAHANTA @ SUSANTA PALLAI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	RANPUR /182 /2017 ASSISTANT SESSION JUDGE,RANPUR(N ST/0000037/2019
120	D-CRLMC/27784/2024 CRLMC/3660/2024	AJIT KUMAR PATRA @ AJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /312 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI ICC/0000002/2023
121	D-CRLMC/28695/2024 CRLMC/3661/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	ABHIMANYU PARIDA VS	SAHADEV KHUNTA /399 /2014 O.P.I.D,BALASORE(Baleshwar) CT/0000004/2014
122	D-CRLMC/28417/2024 CRLMC/3662/2024	RAMAN KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000190/2017
123	D-CRLMP/28315/2024 CRLMP/1312/2024	RAMAKANTA NAYAK VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// () //
124	D-CRLMP/25963/2024 CRLMP/1313/2024	SUSANTA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
125	D-CRLMP/27064/2024	SUKANTI KANDI	SUSANTA KUMAR BARAL	GOP /199 /2024

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	CRLMP/1314/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/26134/2024 CRLMP/1315/2024	DR BINDU TIGGA VS STATE OF ODISHA	ABHIJIT PATI VS	// () //
127	D-CRLMP/27675/2024 CRLMP/1316/2024	NANU KANDI VS STATE OF ODISHA	PRONOY MOHANTY VS	ASTARANGA /171 /2024 () //
128	D-CRLREV/27762/2024 CRLREV/526/2024	SUSHANTA MEHER VS SWETANJALI MEHER	JAYADEBA BEHERA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH Mcc/000034/2022
129	D-CRLREV/28020/2024 CRLREV/527/2024	SK.AKIK UDDIN @ SK.AKI UDDIN VS STATE OF ODISHA	AMITABH MISHRA VS	TIRTOL /116 /2016 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) CT/000090/2019
130	D-CRLREV/25567/2024 CRLREV/528/2024	RAJU GOUDA VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	HINJILI /135 /2010 A.D.J.,CHATRAPUR(Ganjam) CRA/000008/2023
131	D-CRLREV/28971/2024 CRLREV/529/2024	PRASHANT SAHOO@PRASANT KUMAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	JEYPORE MAHILA /8 /2018 SR CIVIL JUDGE (WOMENS COURT) AT GR/0000159/2018
132	D-FAO/34727/2024 FAO/449/2024	SASHIKANTA ROUT VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000012/2018
133	D-FAO/37072/2024 FAO/450/2024	SK.SAFIULLA VS SK. RAFILULLA	NARAYAN PRASAD PARIJA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) Os/0000001/2023
134	D-MACA/35210/2024 MACA/958/2024	AKSHAYA KUMAR SINHA VS AMULYA KUMAR PALAI	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) MISCA/000007/2007
135	D-MACA/35439/2024 MACA/959/2024	URMILA SAHOO VS HIMANSU SEKHAR SAHOO	DEBASISH PATNAIK VS	// 1st MACT, KENDRAPARA(Kendrapara) Mac/000007/2020
136	D-MACA/37264/2024 MACA/960/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA VS	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGOPALPUR

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137	D-MACA/35218/2024 MACA/961/2024	SARANGADHAR PRADHAN RAMADEVI RAULA VS SRIDHAR RATHA	DEBASISH PATNAIK VS	Mac/0000039/2021 // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000065/2023
138	D-MACA/40310/2024 MACA/962/2024	KHIRABDHI TANAYA DASH VS MANAGER CLAIM(LEGAL), ORIENTAL INSURANCE COMPANY LTD., BBSR	S. SUDHANSU KUMAR SUBUDHI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000153/2021
139	D-MACA/35801/2024 MACA/963/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED,BBSR VS PALI JYOTI	ADAM ALI KHAN VS	// DIST.& SESSIONS JUDGE,RAYAGADA(O Mac/0000005/2022
140	D-MACA/37220/2024 MACA/964/2024	BRANCH MANAGER, TATA AIG GENERAL INSURANCE CO. LTD, CUTTACK VS LINA TAPPO	GIRIJA PRASAD DUTTA VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000015/2021
141	D-MACA/37250/2024 MACA/965/2024	M/S. CHOLA MANDALAM M.S. GENERAL INSURANCE,BBSR VS BASABADUTTA DAS	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000436/2015
142	D-MACA/37279/2024 MACA/966/2024	MAGMA HDI GENERAL INSURANCE CO.LTD.,BBSR VS RENUBALA PARIDA	GIRIJA PRASAD DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000038/2023
143	D-MATA/39465/2024 MATA/345/2024	AMIT KUMAR BARIK VS RUPALI PAITAL	RAMAKRISHNA NAIK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000205/2021
144	D-OTAPL/37909/2024 OTAPL/41/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), KHURDA VS M/S. JINDAL STEEL AND POWER LTD.,CHHATISGARH	TUSHAR KANTI SATAPATHY, SR. S.C. OF GST, CX AND CUSTOMS VS	() //
145	D-RPFAM/36317/2024 RPFAM/270/2024	SMRUTI RANJAN RAY MOHAPATRA VS LALITA BARIK	ASHOK KUMAR SARANGI VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000128/2021
146	D-RSA/39312/2024 RSA/338/2024	SAUMITRA KUMAR SAHU VS CHATURBHUJA PATRA	LALITENDU MISHRA VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000057/2019
147	D-RSA/39415/2024 RSA/339/2024	MANU CHARAN DUTTA VS SUKANTI DUTTA	AKSHAYA KUMAR PANDEY VS	// A.D.J. SALIPUR(Cuttack) RFA/0000209/2016

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148	D-RSA/40526/2024 RSA/340/2024	BHANUMATI NAYAK VS GELAMANI NAYAK	KANANBALA ROY CHOUDHURY VS	// DIST.& SESSIONS JUDGE,RAYAGADA(RFA/0000016/2017
149	D-RSA/36755/2024 RSA/341/2024	KUNI NAIK @ SOI VS JEMA BANDIA	AUROVINDA MOHANTY VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhar RFA/0000011/2018
150	D-RSA/40070/2024 RSA/342/2024	GOPA@GOPABANDHU SAHU VS PABITRA PRADHAN	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000089/2013
151	D-RVWPET/34881/2024 RVWPET/222/2024	SUJATA PARIJA, ROURKELA VS ODISHA SMALL INDUSTRIES CORPORATION LTD.CUTTACK	SIDHANT DWIBEDI VS	// () //
152	D-RVWPET/40299/2024 RVWPET/223/2024	BISWANATH GOND VS SPECIAL LAND ACQUISITION OFFICER, LANJIGARH,KALAHANDI	SAMVIT MOHANTY VS	// () //
153	D-RVWPET/40392/2024 RVWPET/224/2024	GENERAL MANAGER, AND COMPETENT AUTHORITY UCO BANK, WEST BENGAL VS NILAMANI PADHI	SUBRAT MISRA VS	// () //
154	D-RVWPET/40543/2024 RVWPET/225/2024	SANJUKTA SWAIN VS KUSUM MANJARI RANA	ARYA TRIPATHY VS	// () //
155	D-RVWPET/40596/2024 RVWPET/226/2024	STATE OF ODISHA VS RAJKISHORE DAS	BIPLAB MOHANTY,A.G.A VS	// () //
156	D-SAO/38895/2024 SAO/10/2024	RITA SETHY VS MAMATA SETHY	BIBHUTI BHUSAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(RFA/0000027/2022
157	D-TRP(C)/40709/2024 TRP(C)/294/2024	SUBHASINI DAS VS SIDDARTH BEHERA	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000090/2023
158	D-WA/37637/2024 WA/2577/2024	SAGAR KUMAR VS ZONAL OFFICER OF INDIAN BANK AT ZONAL OFFICE, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// () //
159	D-WA/37639/2024	UNION OF INDIA, NEW DELHI	PRASANNA KUMAR PARHI (D.S.G)	//

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	WA/2578/2024	VS	VS	0
		TAPASWINI ROUT		//
160	D-WA/39964/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
	WA/2579/2024	VS	VS	0
		ULLAS LENKA		//
161	D-WA/40569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2580/2024	VS	VS	0
		SASHIKANTA ROUT		//
162	D-WA/40571/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/2581/2024	VS	VS	0
		BENU CHARAN DAS		//
163	D-WA/40572/2024	STATE OF ODISHA	DEBABSIS MOHAPATRA,A.S.C	//
	WA/2582/2024	VS	VS	0
		BINOD BIHARI NAYAK		//
164	D-WA/35499/2024	THE B.M., UNION BANK OF INDIA, BARUAN BRANCH, JAJPUR	A.K.NATH	//
	WA/2583/2024	VS	VS	0
		BINAPANI PATTANAİK		//
165	D-WA/40574/2024	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
	WA/2584/2024	VS	VS	0
		PRASANNA KUMAR RATH		//
166	D-WA/36084/2024	DEBENDRA NATH MISHRA	SUDEEP KUMAR SARANGI	//
	WA/2585/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WA/39529/2024	MD.AYUB AHMAD	SANJAY KUMAR PATTANAİK	//
	WA/2586/2024	VS	VS	0
		UNION OF INDIA		//
168	D-WA/40576/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2587/2024	VS	VS	0
		BIJAYA KUMAR PANI		//
169	D-WA/40583/2024	STATE OF ODISHA	DEBABSIS MOHAPATRA,A.S.C	//
	WA/2588/2024	VS	VS	0
		RENUKA RAY		//
170	D-WA/40584/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2589/2024	VS	VS	0

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171	D-WA/40586/2024 WA/2590/2024	BALARAM BEHERA STATE OF ODISHA VS DEBENDRANATH SETHI	BIPLAB MOHANTY,A.G.A VS	// // 0 //
172	D-WA/40588/2024 WA/2591/2024	STATE OF ODISHA VS RANJIT AMANTA	AJAYA KUMAR NANDA,A.G.A VS	// 0 //
173	D-WP(C)/40712/2024 WP(C)/23737/2024	BIBEKANANDA PAUL VS SILARANI DUTTA	BISWA MOHAN PATTANAIAK VS	// 0 //
174	D-WP(C)/40124/2024 WP(C)/23738/2024	PRIYANKA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
175	D-WP(C)/40730/2024 WP(C)/23739/2024	PRADEEP KUMAR NAYAK VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
176	D-WP(C)/40731/2024 WP(C)/23740/2024	PRADIPTA KUMAR DASH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
177	D-WP(C)/40736/2024 WP(C)/23741/2024	ABINASH BHANJA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
178	D-WP(C)/40434/2024 WP(C)/23742/2024	PRADIPTA KUMAR BARIK VS BRANCH MANAGER, STATE BANK OF INDIA, SME BRANCH, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
179	D-WP(C)/40332/2024 WP(C)/23743/2024	MANJUBALA DAS VS THE BRANCH MANAGER, INDUSIND BANK, CUTTACK	JANAKI KANTA MAHAPATRA VS	// 0 //
180	D-WP(C)/37901/2024 WP(C)/23744/2024	HEMANTA KUMAR NANDA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
181	D-WP(C)/40195/2024 WP(C)/23745/2024	RASHMEE RANJAN MOHANTY VS COMMISSIONER, CT AND GST, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //

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182	D-WP(C)/38079/2024 WP(C)/23746/2024	PRAFULLA KUMAR PALEI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
183	D-WP(C)/39686/2024 WP(C)/23747/2024	DR. SUKANTA KUMAR NAYAK VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
184	D-WP(C)/40848/2024 WP(C)/23748/2024	UTKAL SUPPLIERS, GANJAM VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// 0 //
185	D-WP(C)/38204/2024 WP(C)/23749/2024	NIRAKAR MAHALIK VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //
186	D-WP(C)/40378/2024 WP(C)/23750/2024	SWAPNABRATA MISHRA VS THE CHIEF COMNR OF INCOME TAX, ODISHA, BBSR	ABHISHEK DASH VS	// 0 //
187	D-WP(C)/40226/2024 WP(C)/23751/2024	GAYATRI COLLEGE OF NURSING, BARIPADA VS THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	DEVI PRASAD DASH VS	// 0 //
188	D-WP(C)/40344/2024 WP(C)/23752/2024	M/S SHAKTI FILLING STATION, ANGUL VS ADDITIONAL COMMISSIONER OF CT AND GST APPEAL, CUTTACK	KAJAL SAHOO VS	// 0 //
189	D-WP(C)/38775/2024 WP(C)/23753/2024	RAJ KISHORE BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
190	D-WP(C)/40061/2024 WP(C)/23754/2024	SAI INSTITUTE OF PHARMACEUTICAL SCIENCE, SUNDARGARH VS THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	DEVI PRASAD DASH VS	// 0 //
191	D-WP(C)/40546/2024 WP(C)/23755/2024	MAKAR KETAN PRUSTY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
192	D-WP(C)/40365/2024 WP(C)/23756/2024	SATYENDRA NARAYAN DAS VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
193	D-WP(C)/40327/2024	DEBABANCHHITA PRADHAN	TUSHAR KANTA NAYAK	//

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	WP(C)/23757/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/40342/2024 WP(C)/23758/2024	STATE OF ODISHA VS BISWANATH MANDINGA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
195	D-WP(C)/40547/2024 WP(C)/23759/2024	BHUBANESWAR BISOYI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
196	D-WP(C)/40030/2024 WP(C)/23760/2024	NIRUPAMA ROUT VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
197	D-WP(C)/39369/2024 WP(C)/23761/2024	BASANTI NANDI VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
198	D-WP(C)/40325/2024 WP(C)/23762/2024	ASALATA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
199	D-WP(C)/40090/2024 WP(C)/23763/2024	KASMAN MEHER VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/39400/2024 WP(C)/23764/2024	BHUBAN BIHARI SAHU VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
201	D-WP(C)/39528/2024 WP(C)/23765/2024	LAXMIDHAR MAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/39788/2024 WP(C)/23766/2024	MANAS RANJAN KHANDAI VS GENERAL MANAGER, RESERVE BANK OF INDIA, BBSR	HEMANTA KUMAR RATSINGH VS	// 0 //
203	D-WP(C)/39419/2024 WP(C)/23767/2024	RAMA HANSADHA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
204	D-WP(C)/39531/2024 WP(C)/23768/2024	BIDYUTPRAVA BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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205	D-WP(C)/39423/2024 WP(C)/23769/2024	STATE OF ODISHA NISHAKAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //
206	D-WP(C)/39540/2024 WP(C)/23770/2024	PRAFULLA KUMAR PATALASINGH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
207	D-WP(C)/40328/2024 WP(C)/23771/2024	LAXMIMATA S.H.G., SUNADHARBASAN, BALASORE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
208	D-WP(C)/39424/2024 WP(C)/23772/2024	SAMEER SAGAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
209	D-WP(C)/39059/2024 WP(C)/23773/2024	TAPASWINI BEHERA VS CHIEF DISTRICT MEDICAL OFFICER, PURI	PRONOY MOHANTY VS	// 0 //
210	D-WP(C)/40338/2024 WP(C)/23774/2024	M/S HIGHWAY TRADING PRIVATE LIMITED, BBSR VS JOINT COMMISSIONER OF CT AND GST, BBSR II	KAJAL SAHOO VS	// 0 //
211	D-WP(C)/38591/2024 WP(C)/23775/2024	NIHAR RANJAN RAULO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
212	D-WP(C)/39763/2024 WP(C)/23776/2024	MURALIDHAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
213	D-WP(C)/39476/2024 WP(C)/23777/2024	JAJATI KESHORI MOHANTA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
214	D-WP(C)/40138/2024 WP(C)/23778/2024	BALESWAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
215	D-WP(C)/37600/2024 WP(C)/23779/2024	ARUN KUMAR BEHERA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //

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216	D-WP(C)/40341/2024 WP(C)/23780/2024	STATE OF ODISHA VS RAGHUNATH SWARO	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
217	D-WP(C)/39544/2024 WP(C)/23781/2024	KHIROD CHANDRA MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/40141/2024 WP(C)/23782/2024	KISHORE DALAPATI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
219	D-WP(C)/39330/2024 WP(C)/23783/2024	HEMANTA KUMAR SAHU VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
220	D-WP(C)/40467/2024 WP(C)/23784/2024	SRIYA SWATI SUCHARITA SWAIN VS TRUPTI MANAS KAP	SATYA RANJAN PATI VS	// 0 //
221	D-WP(C)/39735/2024 WP(C)/23785/2024	M/S AKSHAYA KUMAR ROUT, SUNDERGARH VS THE COMNR, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
222	D-WP(C)/40484/2024 WP(C)/23786/2024	M/S. SARASI PATI, BARGARH VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
223	D-WP(C)/40023/2024 WP(C)/23787/2024	AMAN KUMAR SHAH VS HDFC BANK LTD, JHARSHUGUDA	SUBHAM AGRAWAL VS	// 0 //
224	D-WP(C)/39628/2024 WP(C)/23788/2024	PRAVATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WP(C)/40488/2024 WP(C)/23789/2024	JISHU NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
226	D-WP(C)/36297/2024 WP(C)/23790/2024	BRAJARAJNAGAR COAL MOVERS ASSOCIATION, JHARSUGUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	D-WP(C)/40446/2024	SUBASH KUMAR PATTNAYAK	BRAJA MOHAN SARANGI	//

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	WP(C)/23791/2024	VS BRANCH MANAGER, BANK OF BARODA	VS	0 //
228	D-WP(C)/40489/2024 WP(C)/23792/2024	PREMSAGAR ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
229	D-WP(C)/39860/2024 WP(C)/23793/2024	BELAMANI MAJHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
230	D-WP(C)/39329/2024 WP(C)/23794/2024	MANORAMA BISWAL @ BOITAI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
231	D-WP(C)/40513/2024 WP(C)/23795/2024	LAMBODHAR JENA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
232	D-WP(C)/40527/2024 WP(C)/23796/2024	SANJUKTA MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
233	D-WP(C)/39780/2024 WP(C)/23797/2024	BHARAT AGARWAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
234	D-WP(C)/40528/2024 WP(C)/23798/2024	DINAKRUSHNA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
235	D-WP(C)/38764/2024 WP(C)/23799/2024	RABI KUMAR PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
236	D-WP(C)/40612/2024 WP(C)/23800/2024	RABINDRA KUMAR PANDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
237	D-WP(C)/39861/2024 WP(C)/23801/2024	BIDUSMITA KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
238	D-WP(C)/40214/2024 WP(C)/23802/2024	AYASKANTA RATH VS	SURYAKANTA DASH VS	// 0

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239	D-WP(C)/39923/2024 WP(C)/23803/2024	PRESIDENT WATER AND LAND MANAGEMENT INSTITUTE (WALMI) SUNARAM SABAT VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// // ()
240	D-WP(C)/40598/2024 WP(C)/23804/2024	SRINIBAS PANDA VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	ASHOK KUMAR ROUT VS	// ()
241	D-WP(C)/40859/2024 WP(C)/23805/2024	JAYANTI MANJARI RATH VS UNION OF INDIA	PRASANNA KUMAR NANDA VS	// ()
242	D-WP(C)/33758/2024 WP(C)/23806/2024	NIROD KUMAR BEHERA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// ()
243	D-WP(C)/39425/2024 WP(C)/23807/2024	SAROJ KUMAR PATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
244	D-WP(C)/41000/2024 WP(C)/23808/2024	ASWINI DAS @ ASHIM KU DAS VS STATE OF ODISHA	RESHMA BEHERA VS	// ()
245	D-WP(C)/40651/2024 WP(C)/23809/2024	LALU LIMA VS STATE OF ODISHA	MANAS PATI VS	// ()
246	D-WP(C)/39429/2024 WP(C)/23810/2024	PARTHA SARATHI PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
247	D-WP(C)/38183/2024 WP(C)/23811/2024	SUSMITA DILA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// ()
248	D-WP(C)/40942/2024 WP(C)/23812/2024	RANJAN KUMAR JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// ()
249	D-WP(C)/39441/2024 WP(C)/23813/2024	RUPSITA DWIBEDI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// ()

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250	D-WP(C)/39456/2024 WP(C)/23814/2024	MADHUCHANDRIKA DASH VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
251	D-WP(C)/39811/2024 WP(C)/23815/2024	DHRUBA CHARAN DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
252	D-WP(C)/40889/2024 WP(C)/23816/2024	DEVANDAR SAHANI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
253	D-WP(C)/39443/2024 WP(C)/23817/2024	RUSHI KUMAR PATEL VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
254	D-WP(C)/39836/2024 WP(C)/23818/2024	DR.AKRURA CHAND VS SAMBALPUR UNIVERSITY, SAMBALPUR	AMAR KUMAR MOHANTY VS	// 0 //
255	D-WP(C)/39460/2024 WP(C)/23819/2024	ARUN KUMAR GURU VS PRINCIPAL SECY TO GOVT, G.A AND P.G. DEPT	SANTOSH KUMAR PATTANAİK VS	// 0 //
256	D-WP(C)/39753/2024 WP(C)/23820/2024	SOBHA DEI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
257	D-WP(C)/39629/2024 WP(C)/23821/2024	LOKANATH PATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
258	D-WP(C)/36571/2024 WP(C)/23822/2024	SHIBA SANKAR GIRI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
259	D-WP(C)/39211/2024 WP(C)/23823/2024	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
260	D-WP(C)/39445/2024 WP(C)/23824/2024	PRATAP KUMAR PANI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
261	D-WP(C)/39633/2024	KULAMANI PAL	SAILABALA JENA	//

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	WP(C)/23825/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39606/2024 WP(C)/23826/2024	PRASANA KUMAR POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
263	D-WP(C)/39927/2024 WP(C)/23827/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //
264	D-WP(C)/39603/2024 WP(C)/23828/2024	BANSHIDHAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/39673/2024 WP(C)/23829/2024	STATE OF ODISHA VS M/S TATA STEEL LIMITED,BHUBANESWAR	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
266	D-WP(C)/39929/2024 WP(C)/23830/2024	SUNARAM SABAT VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
267	D-WP(C)/39626/2024 WP(C)/23831/2024	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
268	D-WP(C)/39639/2024 WP(C)/23832/2024	SURYA NARAYAN DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
269	D-WP(C)/39599/2024 WP(C)/23833/2024	DEBANANDA PANDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
270	D-WP(C)/39659/2024 WP(C)/23834/2024	KADAMBINI PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
271	D-WP(C)/40146/2024 WP(C)/23835/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
272	D-WP(C)/39903/2024 WP(C)/23836/2024	M/S RISHABH MINING PVT, LTD VS	UMESH CHANDRA BEHURA VS	// 0

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273	D-WP(C)/39930/2024 WP(C)/23837/2024	STATE OF ODISHA M/S.PANCHASWATI STEEL LLP, KENDUJHAR VS ADDL.COMMNR OF STATE TAX(APPEAL), CENTRAL ZONE-II, CUTTACK	UMESH CHANDRA BEHURA VS	// // 0 //
274	D-WP(C)/40600/2024 WP(C)/23838/2024	SANTOSH KUMAR SINGH VS PRAFULLA KUMAR SINGH	SURESH CHANDRA PRADHAN VS	// 0 //
275	D-WP(C)/40147/2024 WP(C)/23839/2024	GOBINDA CHANDRA DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
276	D-WP(C)/39668/2024 WP(C)/23840/2024	TRILOCHAN PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
277	D-WP(C)/40161/2024 WP(C)/23841/2024	SULOCHANA MAHANTA VS DISTRICT AND SESSIONS JUDGE, KEONJHAR	RAJIV KUMAR MAHANTA VS	// 0 //
278	D-WP(C)/39933/2024 WP(C)/23842/2024	M/S. KYAL ASSOCIATES, CUTTACK VS THE ADDL.COMMNR OF CT AND GST (APPEAL) CENTRAL ZONE, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
279	D-WP(C)/40493/2024 WP(C)/23843/2024	BIJAYANANDA MISHRA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
280	D-WP(C)/40168/2024 WP(C)/23844/2024	DASARATHI NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
281	D-WP(C)/40601/2024 WP(C)/23845/2024	KALYAN KUMAR MOHARANA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
282	D-WP(C)/40178/2024 WP(C)/23846/2024	BUDHIMANTA MALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
283	D-WP(C)/40051/2024 WP(C)/23847/2024	DHANMATI @ TULSA BUDEK @ NAIK VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //

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284	D-WP(C)/39881/2024 WP(C)/23848/2024	DEBENDRA KUMAR BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/40191/2024 WP(C)/23849/2024	M/S. UNITED ELECTRICALS AND ENGINEERING PVT. LTD., GANJAM VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
286	D-WP(C)/38364/2024 WP(C)/23850/2024	NALINI PRAVA CHOTTRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
287	D-WP(C)/39892/2024 WP(C)/23851/2024	AMIT KUMAR AGARWAL VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
288	D-WP(C)/38396/2024 WP(C)/23852/2024	KAMALAKANTA JENA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
289	D-WP(C)/40602/2024 WP(C)/23853/2024	BHARAT CHARAN ROUT VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
290	D-WP(C)/40003/2024 WP(C)/23854/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
291	D-WP(C)/40845/2024 WP(C)/23855/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
292	D-WP(C)/39464/2024 WP(C)/23856/2024	SUBHASHREE BHUYAN VS THE PRINCIPAL SECRETARY ENERGY DEPARTMENT GOVT OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
293	D-WP(C)/40603/2024 WP(C)/23857/2024	PRANABANDHU BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
294	D-WP(C)/41001/2024 WP(C)/23858/2024	BIRANCHI KUMAR PANIGRAHI VS MANAGING DIRECTOR-CUM-ADDL. REGISTRAR OF CO-OP SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
295	D-WP(C)/40460/2024	M/S TRIBHUVAN CARRIER PVT LTD	S.SATYAKAN	//

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	WP(C)/23859/2024	VS UNION OF INDIA	VS	0 //
296	D-WP(C)/40605/2024 WP(C)/23860/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/40007/2024 WP(C)/23861/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
298	D-WP(C)/39847/2024 WP(C)/23862/2024	SUKANTA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
299	D-WP(C)/40035/2024 WP(C)/23863/2024	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
300	D-WP(C)/40710/2024 WP(C)/23864/2024	M/S. SWASTIK ENTERISES, CUTTACK VS BANK OF BARODA, CUTTACK	BIDYADHAR MANSING VS	// 0 //
301	D-WP(C)/38883/2024 WP(C)/23865/2024	SANTOSH KUMAR SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA	KAMIL RASHID VS	// 0 //
302	D-WP(C)/39863/2024 WP(C)/23866/2024	ASHOK KUMAR PATRA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
303	D-WP(C)/40606/2024 WP(C)/23867/2024	BADRI NARAYAN ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/39876/2024 WP(C)/23868/2024	BAPI SAHU VS REGIONAL HEAD, THE REGIONAL OFFICE OF UNION OF BANK OF INDIA,BERHAMPUR	RAJENDRA NARAYAN ROUT VS	// 0 //
305	D-WP(C)/41090/2024 WP(C)/23869/2024	DHIREN KUMAR SAHOO VS THE TALCHER SUPER THERMAL POWER STATION, KANIHA OF NTPC, ANGUL	SOUMYA MISHRA VS	// 0 //
306	D-WP(C)/41065/2024 WP(C)/23870/2024	BIBHUTI BHUSAN DAS VS	PRASANNA KUMAR MISHRA VS	// 0

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307	D-WP(C)/39670/2024 WP(C)/23871/2024	COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL BRAHMANANDA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
308	D-WP(C)/41067/2024 WP(C)/23872/2024	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA	ARUPANANDA GOSWAMY VS	// ()
309	D-WP(C)/39704/2024 WP(C)/23873/2024	RAJKISHORE JENA VS STATE OF ODISHA	SANJIB SWAIN VS	// ()
310	D-WP(C)/40608/2024 WP(C)/23874/2024	RAJENDRA KUMAR SATPATHY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()
311	D-WP(C)/39706/2024 WP(C)/23875/2024	SATYABAN HARPAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
312	D-WP(C)/41045/2024 WP(C)/23876/2024	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()
313	D-WP(C)/38947/2024 WP(C)/23877/2024	TAPAN KUMAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// ()
314	D-WP(C)/40610/2024 WP(C)/23878/2024	GOBARDHAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()
315	D-WP(C)/41047/2024 WP(C)/23879/2024	DEBARAJ SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()
316	D-WP(C)/39707/2024 WP(C)/23880/2024	DHANESWARI BARLA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
317	D-WP(C)/40858/2024 WP(C)/23881/2024	NIRMAL CHANDRA ROUSTRAY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()

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318	D-WP(C)/40611/2024 WP(C)/23882/2024	JAYANTA KUMAR MAHAKUD VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
319	D-WP(C)/39728/2024 WP(C)/23883/2024	GOKUL CHANDRA MAHALIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
320	D-WP(C)/40499/2024 WP(C)/23884/2024	MINAKSHI PRADHAN VS COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	BISWARANJAN DALAI VS	// 0 //
321	D-WP(C)/31323/2024 WP(C)/23885/2024	M. SUDHAKAR SWAMY VS M. TEJESWAR SWAMY	DAYANANDA MOHAPATRA VS	// 0 //
322	D-WP(C)/40870/2024 WP(C)/23886/2024	RITA @ REETA BISHI VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
323	D-WP(C)/40607/2024 WP(C)/23887/2024	PRAMOD KUMAR MAHANAND VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
324	D-WP(C)/40932/2024 WP(C)/23888/2024	MD. OBEDUR REHEMAN VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
325	D-WP(C)/41104/2024 WP(C)/23889/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	TAPASWINI SAHU VS	// 0 //
326	D-WP(C)/39684/2024 WP(C)/23890/2024	SUBASH PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
327	D-WP(C)/39827/2024 WP(C)/23891/2024	SANJAY KUMAR SAHU VS STATE OF ODISHA	BRAJRAJ PRUSTI VS	// 0 //
328	D-WP(C)/40777/2024 WP(C)/23892/2024	NAGENDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
329	D-WP(C)/40776/2024	RANJAN KUMAR JENA	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/23893/2024	VS STATE OF ODISHA	VS	() //
330	D-WPCRL/28935/2024 WPCRL/118/2024	TAPASWAIN SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 () //
331	D-ABLAPL/25113/2024 ABLAPL/10465/2024	BIJU @ BIJULI @ BRAJAKISHORE SRICHANDAN @ HARICHANDAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /105 /2019 () //
332	D-ABLAPL/28464/2024 ABLAPL/10466/2024	LINGARAJ TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHATILI /232 /2022 () //
333	D-ABLAPL/26124/2024 ABLAPL/10467/2024	MUNA BHOI VS STATE OF ODISHA	SATYA JEET ROUT VS	KUMBHARAPARA /249 /2024 () //
334	D-ABLAPL/26839/2024 ABLAPL/10468/2024	CHANDAN BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUNABAZAR /235 /2024 () //
335	D-ABLAPL/28466/2024 ABLAPL/10469/2024	BAIRAGI CHAND VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
336	D-ABLAPL/27053/2024 ABLAPL/10470/2024	LANDA SAHU @ SUBASH CHANDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /134 /2024 () //
337	D-ABLAPL/28505/2024 ABLAPL/10471/2024	MADHUSMITA MISHRA @ RUPALI VS STATE OF ODISHA	MANORANJAN DAS VS	PIPLI /567 /2023 () //
338	D-ABLAPL/28467/2024 ABLAPL/10472/2024	SHIV MALIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
339	D-ABLAPL/27146/2024 ABLAPL/10473/2024	BISWOJIT PARIDA @ CHANDU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /221 /2024 () //
340	D-ABLAPL/28510/2024 ABLAPL/10474/2024	ABHINASH BARIK VS	BHARAT BHUSAN ROURTRAY VS	SECTOR-15 /121 /2024 ()

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341	D-ABLAPL/28529/2024 ABLAPL/10475/2024	STATE OF ODISHA PARBATI DALAI VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// BADAMBADI /289 /2022 ()
342	D-ABLAPL/27147/2024 ABLAPL/10476/2024	BISWOJIT PARIDA @ CHANDU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// BALANGA /214 /2024 ()
343	D-ABLAPL/28469/2024 ABLAPL/10477/2024	UDIT ANSHUMAN MAJHI @ Udit Majhi VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BALIMI /178 /2024 ()
344	D-ABLAPL/28530/2024 ABLAPL/10478/2024	SRIKANTA PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	// / /0 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) 2(B)CC/0000012/2024
345	D-ABLAPL/28473/2024 ABLAPL/10479/2024	LAXMIDHAR OJHA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /85 /2024 ()
346	D-ABLAPL/27651/2024 ABLAPL/10480/2024	P.RATNA PATRA @ RATNALU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /546 /2024 ()
347	D-ABLAPL/28531/2024 ABLAPL/10481/2024	ABHINASH BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	// PADAMPUR /279 /2024 ()
348	D-ABLAPL/27665/2024 ABLAPL/10482/2024	FARDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /192 /2024 ()
349	D-ABLAPL/28548/2024 ABLAPL/10483/2024	BUNTY @ SUSIL GUMANSINGH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// KHANDAGIRI P.S. /628 /2024 ()
350	D-ABLAPL/28494/2024 ABLAPL/10484/2024	SATYABRATA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// BAMBARI /227 /2024 ()
351	D-ABLAPL/28551/2024 ABLAPL/10485/2024	SK ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /391 /2024 ()

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352	D-ABLAPL/27807/2024 ABLAPL/10486/2024	PRADEEP BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	//0 J.M.F.C.,DHAMNAGAR(Bhadrak) 2(A)CC/0000114/2022
353	D-ABLAPL/28496/2024 ABLAPL/10487/2024	MANGARAJ DAS VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000370/2024
354	D-ABLAPL/27951/2024 ABLAPL/10488/2024	JYOTI PRAKASH PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /138 /2024 () //
355	D-ABLAPL/28552/2024 ABLAPL/10489/2024	SAIDA BIBI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /725 /2024 () //
356	D-ABLAPL/28504/2024 ABLAPL/10490/2024	KIRAN PARIDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHOUDWAR /415 /2024 () //
357	D-ABLAPL/28553/2024 ABLAPL/10491/2024	KRISH @ SUBHANKAR BISOI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	Maitri Vihar PS /343 /2024 () //
358	D-ABLAPL/28556/2024 ABLAPL/10492/2024	R.J. RAHUL @ RAHUL KHOSLA @ TRAYALAKYA KHOSLA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	DORAGUDA PS /123 /2024 () //
359	D-ABLAPL/28129/2024 ABLAPL/10493/2024	TAPAN KUMAR SWAIN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	BIRIDI PS /125 /2024 () //
360	D-ABLAPL/27964/2024 ABLAPL/10494/2024	NIKHIL PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 () //
361	D-ABLAPL/28376/2024 ABLAPL/10495/2024	SURAJ LAGURI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	LINGARAJ P.S. /337 /2021 () //
362	D-ABLAPL/28377/2024 ABLAPL/10496/2024	MD. MINHAJ VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /244 /2024 () //
363	D-ABLAPL/27965/2024	SANDHYARANI NANDY	PRAVASH CHANDRA JENA	//0

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	ABLAPL/10497/2024	VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar) ICC/0000067/2024
364	D-ABLAPL/28499/2024 ABLAPL/10498/2024	PRABHAT KUMAR KAR VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	SARANAKUL /189 /2024 () //
365	D-ABLAPL/28460/2024 ABLAPL/10499/2024	ANIL KUMAR MANJHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	barpalli /265 /2024 () //
366	D-ABLAPL/28095/2024 ABLAPL/10500/2024	WALI MISHAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /15 /2024 () //
367	D-ABLAPL/28560/2024 ABLAPL/10501/2024	MALAYA SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /500 /2024 () //
368	D-ABLAPL/28381/2024 ABLAPL/10502/2024	PRAMOD KUMAR JENA @NANDA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000324/2024
369	D-ABLAPL/28121/2024 ABLAPL/10503/2024	BAPINA MALLICK VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP MODEL /224 /2024 () //
370	D-ABLAPL/28561/2024 ABLAPL/10504/2024	NARAHARI SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /246 /2024 () //
371	D-ABLAPL/28136/2024 ABLAPL/10505/2024	JITENDRA@HIMANSHU KUMAR SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /334 /2024 () //
372	D-ABLAPL/28567/2024 ABLAPL/10506/2024	CHANDRA SEKHAR @ CHANDRA SEKHAR LENKA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARANGA /339 /2024 () //
373	D-ABLAPL/28390/2024 ABLAPL/10507/2024	RINKU @ SUSHANTA KUMAR MEHER @ RINKU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /266 /2024 () //
374	D-ABLAPL/28568/2024 ABLAPL/10508/2024	GUNA PALTASINGH VS	AMLAN SHAKTI PAUL VS	AIRPORT /369 /2022 ()

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375	D-ABLAPL/28189/2024 ABLAPL/10509/2024	STATE OF ODISHA BIBHUTIBHUSAN SAHOO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// // J.M.F.C.,NARASINGHPUR(Cuttack) 2(C)CC/0000001/2024
376	D-ABLAPL/28392/2024 ABLAPL/10510/2024	PRASANA SENAPATI @KANHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /599 /2024 (//
377	D-ABLAPL/28249/2024 ABLAPL/10511/2024	NARESH SAMAL VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /242 /2024 (//
378	D-ABLAPL/28572/2024 ABLAPL/10512/2024	SUSHANTA KUMAR BAITHARU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /193 /2024 (//
379	D-ABLAPL/28576/2024 ABLAPL/10513/2024	BIBEKANANDA BAITHARU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /193 /2024 (//
380	D-ABLAPL/28250/2024 ABLAPL/10514/2024	NARESH SAMAL VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /241 /2024 (//
381	D-ABLAPL/28604/2024 ABLAPL/10515/2024	MITHUN MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /726 /2024 (//
382	D-ABLAPL/28427/2024 ABLAPL/10516/2024	SK. MAHASIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATSINGPUR /866 /2024 (//
383	D-ABLAPL/28297/2024 ABLAPL/10517/2024	BIBHUTI BHUSAN LENKA @ BIBHU LENKA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	JAGATSINGPUR /747 /2024 (//
384	D-ABLAPL/28430/2024 ABLAPL/10518/2024	RABINDRA BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /230 /2024 (//
385	D-ABLAPL/28606/2024 ABLAPL/10519/2024	DILLIP PUTEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /168 /2024 (//

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386	D-ABLAPL/28333/2024 ABLAPL/10520/2024	NIAZUR RAHEMAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	INDUSTRIAL ESTATE PS /202 /2024 () //
387	D-ABLAPL/28623/2024 ABLAPL/10521/2024	MUHAMMAD SAHEEDULLAH VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KHARABEL NAGAR P.S. /415 /2024 () //
388	D-ABLAPL/25069/2024 ABLAPL/10522/2024	JITENDRA MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /125 /2023 () //
389	D-ABLAPL/28447/2024 ABLAPL/10523/2024	SUSANTA KUMAR RATH @ SUSHANTA KUMAR RATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //
390	D-ABLAPL/27344/2024 ABLAPL/10524/2024	RAHUL BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /391 /2024 () //
391	D-ABLAPL/28414/2024 ABLAPL/10525/2024	SUDAM SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	NAKTIDEUL /62 /2022 () //
392	D-ABLAPL/28450/2024 ABLAPL/10526/2024	JAGANNATH BARIK VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /79 /2024 () //
393	D-ABLAPL/28436/2024 ABLAPL/10527/2024	ASWINI KUMAR SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /111 /2023 () //
394	D-ABLAPL/27396/2024 ABLAPL/10528/2024	DEVI PRASAD DAS @ BHOLA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /825 /2024 () //
395	D-ABLAPL/28458/2024 ABLAPL/10529/2024	DUSMANTA NAYAK VS STATE OF ODISHA	NILAKANTHA DAS VS	INDUASTRIAL,NISA /270 /2024 () //
396	D-ABLAPL/28500/2024 ABLAPL/10530/2024	NIRANJAN BHOL @ DHADIA BHOLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BALIPATNA /362 /2024 () //
397	D-ABLAPL/28502/2024	SK NASRU	PRATIK DASH	BHADRAK RURAL /550 /2024

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	ABLAPL/10531/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28558/2024 ABLAPL/10532/2024	SURIA @ SURENDRA SAMAL @ CHAITANYA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /245 /2024 () //
399	D-ABLAPL/27804/2024 ABLAPL/10533/2024	CHINTAMANI PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (ASKA) /408 /2024 () //
400	D-ABLAPL/28533/2024 ABLAPL/10534/2024	K.PARBATI REDDY @ PARBATI REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /687 /2024 () //
401	D-ABLAPL/27857/2024 ABLAPL/10535/2024	BIKRAM KISHORE DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /878 /2024 () //
402	D-ABLAPL/28540/2024 ABLAPL/10536/2024	BISWAJIT ROURAY @ BISWAJEET RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /139 /2024 () //
403	D-ABLAPL/28559/2024 ABLAPL/10537/2024	JANTI @ SATYAJIT PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /292 /2024 () //
404	D-ABLAPL/27890/2024 ABLAPL/10538/2024	RAJENDRA ROUT VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /58 /2020 () //
405	D-ABLAPL/28550/2024 ABLAPL/10539/2024	N.SUDARSHAN REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /687 /2024 () //
406	D-ABLAPL/28398/2024 ABLAPL/10540/2024	BISWAJIT BEHERA VS STATE OF ODISHA	NETRANANDA BISWAL VS	JAGATSINGPUR /885 /2024 () //
407	D-ABLAPL/28710/2024 ABLAPL/10541/2024	LALIT SARAF VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /154 /2024 () //
408	D-ABLAPL/28274/2024 ABLAPL/10542/2024	SANTOSH KUMAR GOUDA VS	PRATIK NAYAK VS	SURADA /479 /2024 ()

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409	D-ABLAPL/28294/2024 ABLAPL/10543/2024	STATE OF ODISHA TUKU TRIPATHY VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /302 /2024 ()
410	D-ABLAPL/27835/2024 ABLAPL/10544/2024	STATE OF ODISHA SUKADEV BILAS VS	NIKUNJA KUMAR ROUT VS	// BANSADA /288 /2024 ()
411	D-ABLAPL/28713/2024 ABLAPL/10545/2024	STATE OF ODISHA BISWAJIT SAHOO @ DIPU VS	BIKRAM KESHARI RAJ VS	// CAPITAL P.S. /442 /2024 ()
412	D-ABLAPL/27841/2024 ABLAPL/10546/2024	STATE OF ODISHA KAMALAKANTA GIRI VS	RANJIT MOHANTY VS	// RAJKANIKA /379 /2024 ()
413	D-ABLAPL/28346/2024 ABLAPL/10547/2024	STATE OF ODISHA MAMATA ROUT VS	JUGALA KISHORE PANDA VS	// HINDOL /33 /2014 ()
414	D-ABLAPL/27848/2024 ABLAPL/10548/2024	STATE OF ODISHA(O.P.I.D) SARASWATI NATH VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /280 /2024 ()
415	D-ABLAPL/28354/2024 ABLAPL/10549/2024	STATE OF ODISHA KAILASH MALIK @ MALLIK VS	BIJAY KUMAR NAYAK VS	// JAJPUR SADAR /240 /2024 ()
416	D-ABLAPL/28403/2024 ABLAPL/10550/2024	STATE OF ODISHA SANGRAM KESHARI PATNAIK VS	BISWAJIT NAYAK VS	// COLLIERY /287 /2024 ()
417	D-ABLAPL/28715/2024 ABLAPL/10551/2024	STATE OF ODISHA RAJENDRA NAYAK VS	BIKRAM KESHARI RAJ VS	// KHARABEL NAGAR P.S. /415 /2024 ()
418	D-ABLAPL/28330/2024 ABLAPL/10552/2024	STATE OF ODISHA RABINDRA @ RABINARAYAN BISOI VS	BIKRAM CHANDRA GHADEI VS	// GOP /252 /2024 ()
419	D-ABLAPL/28406/2024 ABLAPL/10553/2024	STATE OF ODISHA SOUMYA RANJAN JENA VS	BISWAJIT NAYAK VS	// LALBAG /171 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/28332/2024 ABLAPL/10554/2024	KANHA @ ADITYANARAYAN BISOI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GOP /252 /2024 () //